

DIVISION BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/19(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	AUROMA COKE LTD VS ANKIT METAL & POWER LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance via video conference/physically

For the Operational Creditor
Mr. Jishnu Chowdhury, Adv.
Mr. Nirmalya Dasgupta, Adv.
Ms. Pritha Basu, Adv.
Mr. Saptarshi Kar, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **01.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**